

[Sh. Paban Singh Ghatowar]

(ii) A copy of the Annual; Accounts (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi, for the year 1991-92, together with Audit Report thereon.

((iii) A copy of the Review (Hindi and English versions) by the Government on the working of the national Institute of Health and Family Welfare. New Delhi, for the year 1991-92.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See. No. LT-4198/93]

14.52 hrs.

STANDING COMMITTEE ON RAILWAYS  
SECOND REPORT AND MINUTES

[English]

SHRI SOMNATH CHATTERJEE (Bolpur) : Sir, I beg to present the Second Report (Hindi and English versions) of the Standing Committee on Railways on (a) Doubling of Railway lines; and (b) Metro-railway Project in Calcutta and Minutes of the sittings of the Committee relating thereto.

14.53 hrs.

ELECTION TO COMMITTEE

**Committee on Public Undertakings**

[English]

SHRI BASUDEB ACHARIA (Bankura) : Sir, I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate a Member from Rajya Sabha to associate with the

Committee of public Undertakings of this House for the unexpired portion of the term of the Committee *vice* Shri Sunil Basu ray retired from Rajya Sabha and do communicate to this House the name of the Member so nominated by Rajya Sabha".

MR. SPEAKER : The questions is:

"That this House do recommend to Rajya Sabha do agree to nominate a Member from Rajya Sabha to associate with the Committee on Public Undertakings of this House for the unexpired portion of the term of the Committee *vice* Shri Sunil Basu Ray retired from Rajya Sabha and do communicate to this House the name of the Member so nominated by Rajya Sabha".

*The motion was adopted.*

14.54 hrs.

CONSTITUTION (EIGHTIETH AMENDMENT) BILL\*

AND  
REPRESENTATIONS OF THE  
PEOPLE (AMENDMENT) BILL\*

[English]

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN) : Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER : Motion moved:

"That leave be granted to introduce a Bill further to amend the Constitution of India".

THE MINISTER OF STATE IN THE MIN-